

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/38 & 39/ (IB)/2017
NAME OF THE PETITIONER(S) : R. VISHAL DEV & ANOTHER
NAME OF THE RESPONDENT(S) : AARTHIK PROPERTIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	K. S. Srinivasan	Advocate	[Signature]

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to send private notice to the respondent and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Put up on 31.07.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)